

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS SINGH MEDICARE INSTITUTE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Abhrajit Mitra, Sr.Adv.] For the Financial Creditor
Mr. Vikram Wadehre, Adv.]
Mr.Indradeep Basu,Adv.]
Ms. Swagata Roy, Adv.]

ORDER

1. Ld.Sr. Counsel for the Financial Creditor present.
2. At request by the Ld. Sr. Counsel for the Financial Creditor, matter is adjourned to
07/03/2023.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**